

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of decision : 22.01.1997

O.A. No. 356/96

Major R.C. Sethia ... Applicant.

v e r s u s

Union of India & Others ... Respondents.

Mr. S.K. Nanda, Counsel for the applicant.

Mr. Ram Narain, Brief holder for Mr. P.P. Choudhary, Counsel for the respondents.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. O.P. Sharma, Member Administrative.

PER HON'BLE MR. GOPAL KRISHNA;

Applicant Major R.C. Sethia has filed this application under Section 19 of the Administrative Tribunals Act, 1985, seeking a direction to the respondents to grant extension of service to him vide Annexure A/9 with effect from 1.11.1996.

2. We have heard Shri S.K. Nanda, learned counsel for the applicant and Shri Ram Narain, Brief holder for Shri P.P. Choudhary, counsel for the respondents.

3. Learned counsel for the applicant does not press this application on merits. This application is, therefore, dismissed as not pressed. No order as to costs.

(O.P. SHARMA)
Member (A)

GK
(GOPAL KRISHNA)
Vice Chairman

cvr.